(c) to (e) There is no delay in completion of surveys.

## Change in name of passenger having confirmed reservation

- 907. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:
- whether it is a fact that railway authorities allow change in the name of passenger holding confirmed reservation;
- (b) whether it is also a fact that this facility is being misused by travel agents in collusion with railway authorities;
  - whether any complaint has been received by Railways in this regard; and
  - if so, whether Railways would review this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.

(b) to (d) Passengers (Change of Names) Rules, 1990 restrict the facility of change of name by any passenger having a berth/seat reserved in his/her name to five conditions i.e. Government servant proceeding on duty, family member, students of a recognized Government institution, cadet of National Cadet Corps (NCC) and marriage party.

With a view to prevent the misuse of this facility, detailed procedure has been advised to all Zonal Railways which, inter-alia, stipulates for granting of this permission generally by a gazetted officer on production of the specified supporting documents, maintaining of record of such permission and inspection of this record periodically. Change of name facility is not permitted on Tatkal scheme. No complaint regarding misuse of this facility has been reported in 2012-13. There is no proposal at present to review this scheme.

## Automatic fire alarm system

908. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

- whether it is a fact that automatic fire alarm system is yet to be installed in Rajdhani, Shatabdi, Garib Rath and Duronto trains;
  - (b) if so, the details thereof;
- whether it is also a fact that the trial of this fire alarm system was conducted (c) long ago; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (d) A pilot project for trial with fire and smoke detection system has been taken up in one rake of New Delhi-Bhubaneswar Rajdhani Express. Based on the results of the trials, technical specification of fire and smoke detection system is under revision. Extended field trials on a representative population of coaches are planned to be conducted further.

## Fire safety measures

- 909. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the recent fire in Tamil Nadu Express has exposed the lack of adequate fire safety measures in trains;
  - (b) if so, the details thereof;
- (c) whether Railways have asked all its zones to conduct a survey on the lack of fire safety equipments in trains; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (d) No, Sir. In fact Zonal Railways carry out rigorous checks at scheduled periodicity and from time to time to ensure availability of prescribed fire safety equipments on trains. Also continual efforts are made to upgrade the interiors and furnishing of coaches with fire retardant materials to the extent possible.

## Funds earmarked for SCSP and TSP

- 910. SHRI AMBETH RAJAN: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of funds earmarked for Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP), during last five financial years as per the guidelines issued by Planning Commission *vide* its letter dated 26 December, 2006;
- (b) if not, such funds were earmarked during the last five years, the reasons therefor,
- (c) whether separate Budget Head has been opened for SCSP and TSP for financial year 2011-12 as mandated by the Department of Expenditure; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (d) Approval of new Railway projects and allotment of funds thereof, are based primarily on considerations of expected traffic arising as well as the need for providing efficient and affordable transport solutions, and to act as a vehicle of inclusive growth. This necessarily includes projects which are sanctioned on socially desirable justification. As such, Ministry of Railways, as a matter of course, do not specifically formulate any Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) for socio-economic development of Scheduled Castes. Allocation of outlays in the Railway Budget is made project-wise and Plan head-wise.